

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1057 of 2019

IN THE MATTER OF:

Badrinarain Alloys & Steels Ltd.

Through its Liquidator, Mr. Shashi Agarwal

...Appellants

Versus

The Chief Manager, Andhra Bank.

...Respondent

For Appellant: Mr. Nikhil Jain, Advocate

For Respondent: Mr. N.P. Gaur, Advocate for Andhra Bank

ORDER

05.03.2020 Mr. N.P. Gaur, Advocate representing the Respondent seeks and is allowed two weeks time to file Reply along with his Vakalatnama. Rejoinder, if any, may be filed within one week thereof.

Post the matter 'For Admission (After Notice) on **31st March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

[Alok Srivastava]
Member (Technical)

Basant B./nn